

DIVISION BENCH
COURT - I

S-1

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/7(KB)2019
IA(I.B.C)/813(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	LVB RARC 038 TRUST VS GUJARAT METALLIC COAL & COKE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

For the Liquidator

Ms. Nimisha Agarwal, Adv.

Mr. Sanay Poddar, RP

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/813(KB)2024

2. This IA has been filed by the Liquidator for placing on record progress report at page 26-28. This IA is accompanied by an affidavit of Liquidator at page 9-10. Progress report is taken on record. Accordingly, this IA is **allowed and disposed of.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**